

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 09-12-2025 To 09-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4320/2025	ALPOANA SHAW Mobile:7001846423 Email:SHREYAHAZRAADVOCATE@GMAIL.COM	SHREYA HAZRA	07-01-2026	LOWER COURT DISTRICT DOES NOT MATCH
2	CO	4321/2025	ALPANA SHAW Mobile:7001846423 Email:SHREYAHAZRAADVOCATE@GMAIL.COM	SHREYA HAZRA	07-01-2026	DISTRICT DOES NOT MATCH
3	CO	4322/2025	ALPANA SHAW Mobile:7001846423 Email:SHREYAHAZRAADVOCATE@GMAIL.COM	SHREYA HAZRA	07-01-2026	CASE TYPE WRONG
4	CO	4341/2025	AKHTAR ALI LASKAR Mobile:9836440906 Email:LDAVMAHIM@GMAIL.COM	MAHIM SASMAL	07-01-2026	LOWER COURT DISTRICT DOES NOT MATCH
5	CO	4342/2025	AKHTAR ALI LASKAR Mobile:9836440906 Email:LDADVMAHIM@GMAIL.COM	MAHIM SASMAL	07-01-2026	LOWER COURT DISTRICT DOES NOT MATCH.
6	CO	4349/2025	KRISHNA KUMAR SAMADDAR Mobile:9836595282 Email:NANDIPRADYOTKUMAR@GMAIL.COM	ZIAUL HAQUE	07-01-2026	ORDER DOES NOT MATCH
7	CO	4351/2025	INDRAJIT MUKHERJEE Mobile:9123081654 Email:SUPARNARIYAGHOSH@GMAIL.COM	SUPARNA PAUL	07-01-2026	TYPE COPY NOT FOUND
8	CO	4354/2025	SANJIT KUMAR BHUNIA Mobile:9123382577 Email:CHANDRADOY@GMAIL.COM	CHANDRADOY ROY	07-01-2026	RESPONDENT PIN CODE NOT FOUND
9	CO	4366/2025	PUTUL DUTTA Mobile:9830311693 Email:UTTTAMKUMARDE.12@GMAIL.COM	UTTTAM KUAMR DE	07-01-2026	FORMAT ISSUE
10	CPAN	2027/2025	RANI MAJHI Mobile:9903826338 Email:SPANDA11282@GMAIL.COM	SUBHRANGSU PANDA	07-01-2026	WRONG DISTRICT
11	CRM (A)	4270/2025	TAPAS ROY @ TAPAS KUMAR RAY Mobile:7044249564	SOURAV PAUL	07-01-2026	1) MENTION GR CASE/P.T.N./ SPECIAL CASE / ANY OTHER CASE NO. WHICH IS PENDING BEFORE LD

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			Email:SOURAVPAUL221@GMAIL.COM			TRIAL COURT AGAINST THE PETITIONER ... 2) CRL. MISC. CASE NO MENTIONED IN 1ST PARA NOT MATCHING WITH ORDER COPY ...
12	CRM (A)	4271/2025	HASIBUL SK Mobile:9204569959 Email:PROTIMKUMAR727@GMAIL.COM	PROTIM CHAKRABORTY	07-01-2026	1) ... SPECIFY CASE TYPE BETWEEN G.R. AND SL. NO AT WHOLE PETITION (SL. 4218/2025).... 2)... TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (OR REJECTED)
13	CRM (A)	4273/2025	PETITIONER Mobile:9804606633 Email:BHOWMIKBIJAYANANDA@GMAIL.COM	BIJAYANANDA BHOWMIK	07-01-2026	1) AS PER STATEMENT IN PARA 7, PETITIONER IS RELATIVE OF COMPLAINANT/VICTIM LADY. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY 2) COMPLAINANT / VICTIM LADY RELATIVES IDENTITY DISCLOSED
14	CRM (A)	4274/2025	MAJDUR SARKAR @ MD. MAJDUR MOLLA Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	07-01-2026	1) ... MENTION B.N.S.S ACT AND SECTION AT CAUSE TITLE PAGE FOR ANTICIPATORY BAIL APPLICATION (REMOVE CRPC)... 2).. DATE ON VAKALATNAMA MISSING
15	CRM(M)	2734/2025	MONOJ SINGH Mobile:9903458035 Email:MONDALSANDIP571@GMAIL.COM	SANDIP KUMAR MONDAL	07-01-2026	V.G. FATHER NAME HAS BEEN DISCLOSED
16	CRM(M)	2737/2025	SALIL BARAN MANNA @ SALIL MANNA AND ANR. Mobile:9830085325 Email:RAJIBKUMARACHARYYA@GMAIL.COM	RAJIB KUMAR ACHARYYA	07-01-2026	CLARIFICATION NEEDED FROM LD ADVOCATE AS P.S. CASE DETAILS WRONG IN THE 1ST PAGE OF CERTIFIED COPY OF LD TRIAL COURT
17	CRM (NDPS)	1625/2025	MOSTAFA MIA Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZHAR HOSSAIN CHOWDHURY	07-01-2026	INCOMPLETE CERTIFIED COPY
18	CRM (NDPS)	1628/2025	DHARMENDRA SINGH @ DHARMENDRA PAL SINGH Mobile:9007430256 Email:GKSINGH.IND@GMAIL.COM	GUNJAN KUMAR SINGH	07-01-2026	INCORPORATE HONBLE HIGH COURT CASE DETAILS , MENTIONED IN 2ND PARA, WITH IN 1ST PARA
19	CRM (NDPS)	1640/2025	PAPPU KUMAR SINGH Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	07-01-2026	EITHER ATTACH ORIGINAL CERTIFIED COPY OR PRAY FOR CRAVE LEAVE WITH IN 1ST PARA
20	FMAT	483/2025	KAILASH DUTTA Mobile:9830819567 Email:AYANAVA.ADV@GMAIL.COM	AYANAVA BHATTACHARYYA	07-01-2026	CERTIFIED COPY ISSUE

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21	MAT	2182/2025	THE HOWRAH MUNICIPAL CORPORATION AND ANR. Mobile:9830031943 Email:BANERJEESANDIPAN18@GMAIL.COM	SANDIPAN BANERJEE	07-01-2026	THROUGH NOT DONE ON COURT FEE PAPER
22	MAT	2186/2025	RENUKA BALA PATRA AND ANR. Mobile:9831125615 Email:SANJIBSETH1977@GMAIL.COM	SANJIB SETH	07-01-2026	CONNECTED CASE NO NOT WRITTEN ON PETITION
23	MAT	2187/2025	JANA PRIYA ACHARJEE Mobile:6291266205 Email:K.BSM53@GMAIL.COM	K B S MAHAPATRA	07-01-2026	REQUIRED ADVOCATE THROUGH ON CAUSE TITLE.
24	WPA	28213/2025	RAJ KUMAR PATRA Mobile:9836331088 Email:ADVSBMUKHERJEE@GMAIL.COM	SWASTIKA SAHA	07-01-2026	RESPONDENT NO 1 DIST IS MISSING.
25	WPA	28215/2025	SAIDUL ISLAM Mobile:7687965980 Email:MEGHLADAS802@GMAIL.COM	MEGHLA DAS	07-01-2026	PITITIONER NAME MISMATCH IN AFFIDAVIT.
26	WPA	28282/2025	ALTAF HUSSAIN AND ORS. Mobile:9830368828 Email:ADVOCATEPAUL5@GMAIL.COM	PRADIP PAUL	07-01-2026	PITITIONERS ADRESS PINCODE WRONG.
27	WPA	28294/2025	MADHUSUDAN JANA AND ORS. Mobile:9874245060 Email:MONDAL.PARTHA26@GMAIL.COM	PARTHA SARATHI MONDAL	07-01-2026	1. HONBLE CHEIF JUSTICE NAME SPELLED WRONG. 2. SUBJECT CATEGORY CODE AND COURT DOES NOT TALLY.
28	WPA	28302/2025	DHARMENDRA KUMAR RAY Mobile:9330123971 Email:BARUNSAMANTA60@GMAIL.COM	BARUN KUMAR SAMANTA	07-01-2026	PITITIONER NAME MISMATCH IN AFFIDAVIT.
29	WPA	28364/2025	PRATIBHA BISWAS Mobile:9732350277 Email:ALLENFELIX752@GMAIL.COM	ALLEN FELIX	07-01-2026	NO LOGO
30	WP.CT	257/2025	UNION OF INDIA AND ORS. Mobile:9830325566 Email:SUKANTAGHOS@GMAIL.COM	SUKANTA GHOSH	07-01-2026	PHOTOCOPY OF ORDER MUST BE ATTACHED TO THE BOTH COPIES

